

S U P R E M E C O U R T O F I N D I A

RECORD OF PROCEEDINGS

IA 5 & 4 in CIVIL APPEAL NO. 8247 OF 2001

KERALA STATE CASHEW DEVELOPMENT CORP.

Appellant (s)

VERSUS

SHAHAL HASSAN MUSSALIAR & ANR.

Respondent(s)

(for early hearing and office report)

with

I.A. No. 4 in C.A. No. 8249/2001 (for early hearing and office report)

and

C.A. No. 8252/2001 (for early hearing and office report)

Date: 25/08/2005 These IAs were called on for hearing today.

CORAM :

HON'BLE THE CHIEF JUSTICE

HON'BLE MR. JUSTICE G.P. MATHUR

HON'BLE MR. JUSTICE P.K. BALASUBRAMANYAN

For Appellant(s)

Mr. K.R. Sasiprabhu, Adv. (NP)

For Respondent(s) Mr. P Krishnamoorthy, Sr. Adv.

Mr. M.T. George, Adv.

Mr. G Prakash, Adv.(NP)

Mr. Ramesh Babu M.R. ,Adv.(NP)

UPON perusing papers the Court made the following

O R D E R

Prayer for early hearing is allowed.

List the appeals for final hearing in the first part  
of the year 2006.

(D.P. WALIA)

COURT MASTER

(RADHA R. BHATIA)

COURT MASTER